

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 307**  
**IB)-917(ND)2019**  
**New IA- 1344/2024**

**IN THE MATTER**

**M/s. Ved Contracts Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**M/s. RG Infra Build Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC (Liq)**

**Order delivered on 21.03.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Mohit Nandwani

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 22.03.2024.

**Sd/-**  
**(COURT FFICER)**